

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/4330/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 21st July, 2018.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/2708/E, dtd. 02.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 09.07.2018 along with the permission to leave the headquarters from the morning to evening of the same date, has been granted / ~~rejected~~.

The Addl. District and Sessions Judge, Dhubri, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

21-7-18

JOINT REGISTRAR (VIGILANCE)

[Signature]